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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2058/2002

New Delhi this the 7th day of August, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K.Majotra, Member (A)

Murari Lal,
Executive Engineer (E)-II,
Civil Construction Wing,
All India Radio, Pushpa Bhawan,
New Delhi.

..Applicant

(By Advocate Shri Rajinder Nischal)

VERSUS

1. Union of India, through
Secretary, Ministry of Information
and Broadcasting, Shastri Bhawan,
New Delhi.
2. Prasar Bharti,
(Broadcasting Corporation of India),
Through Director General, AIR, CCW,
PTI Building, New Delhi.
3. Union Public Service Commission,
through its Secretary,
Dholpur House, Shahjahan Road,
New Delhi.

..Respondents

O R D E R (ORAL)

(Hon'ble Shri V.K.Majotra, Member (A)

Heard Shri Rajinder Nischal, learned counsel of the applicant. Applicant's claim is that he has been holding current charge of the post of Executive Engineer (EE(E) since 1994 and has been appointed as EE(E) on ad hoc basis since 1999. According to him the applicant is eligible for regularisation for the post of EE(E) as by way of promotion, as he has completed 8 years service/Assistant Engineer (AE (E) on 1.1.1993 / 24.10.1994. He is a candidate for such promotion in the backlog quota reserved for SC. Learned

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counsel further stated that although proposal for such promotion has been made to UPSC but the applicant's name is not reported to have been indicated among the eligible candidates.

2. In view of the claims made above on behalf of the applicant, we are of the considered view that interest of justice will be duly served, if at this stage itself and without issuing notices to the respondents, they are directed to consider the claim of the applicant as per rules and reservation roster for promotion as EE(E) under the special drive on the same basis as his three colleagues were promoted in 1991 w.e.f. 1.1.1993 on completion of 8 years service as AE(E) by taking into account his ad-hoc service w.e.f 1.1.85 to 23.10.1986 or w.e.f. 24.10.1994 when he completed 8 years regular service as AE(E). In case applicant is found fit for promotion, he should be accorded appropriate seniority and other consequential benefits except back wages. Ordered accordingly.

3. O.A. is disposed of as above.

V.K.Majotra
(V.K.Majotra)
Member (A)

Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)
Vice Chairman (J)

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